

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

It has been noticed that frequent complaints are being received for loss of data/corrupt of files due to electricity failure or power fluctuations besides damage to the hardware provided for the smooth functioning of the court/branch work.

Since sufficient stock of UPSs are available in the Computer Store, hence all staff officials are hereby directed to receive the UPSs for each and every computer which is not connected to the centralized online UPS facility on written request duly forwarded by the concerned Officer and to collect the same from Computer Store, Room No. 288, IInd floor, Tis Hazari Courts on proper receipt and record.


(Talwant Singh)

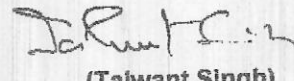
District & Sessions Judge (HQs), Delhi

73949 - 74149
No _____ UPS/Store/Comp./2018

Dated 26/11/18

Copy forwarded for information and necessary action to:

1. Learned District & Sessions Judge (West), Officiating, Tis Hazari Courts, Delhi.
2. Sh. Ravinder Dudeja, Judge Family Courts/Chairman, Centralized Computer Committee, Room No. 109, Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted within Central and West District, Tis Hazari Courts Complex, Delhi with request to convey the directions amongst staff/official working under their kind control.
4. The Officer In-charge (Computers), Central/West District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (Judicial)/Branch In-charge of all the Branches functioning in Tis Hazari Court Complex with directions to convey the directions to all concerned.
6. PS to the undersigned.


(Talwant Singh)

District & Sessions Judge (HQs), Delhi